

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3121
ANSWERED ON:16.03.2015
RECORD OF FREEDOM FIGHTERS AT NATIONAL ARCHIVES
Kumar Shri Ashwini

Will the Minister of CULTURE be pleased to state:

- (a) whether the National Archives of India fails to preserve and provide information on records of freedom struggles and freedom fighters from 1857 onwards to RTI activists under RTI Act;
- (b) if so, the details thereof and the present condition of the documents;
- (c) the details of the information sought by the RTI activist from National Archives;
- (d) whether some officials of the National Archives has deliberately attempted to tamper the records; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

Answer

MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM AND MINISTER OF STATE FOR CIVIL AVIATION (DR. MAHESH SHARMA)

- (a) to (c) National Archives of India provides access to its holdings under the provisions of the Public Record Act, 1993 and Public Record Rule, 1997. All the records are pre- served and kept in good condition.
- (d) & (e) Does not arise.